List of secured financial creditors

Sr. Name of creditor Identification No. Details of Security Interest	by guarantee to	share in tal
Nos receipt admitted claim security security interest relinquished? (Yes/No)	by guarantee to	
relinquished? (Yes/No)	la la	tai
(Yes/No)		nount of
		aims
On Washing Control Language	a	lmitted
	entire current assets, present and future, for the	
infrastructure division,		
excluding project specific assets exclusivel		
	of assets of company for present and future (other than	
specific assets charged to other banks)		
(2) Charge of 10 Receipt of 1887-67 crore	200	
(3) Office primises 513 to 516 situated at		
On Term Loan		
Exclusive Charge of equipment purchased		
facility (Purchase of 4 tunnel boring mach	nine)	
On Working Capital Loan for JV		
First Pari Passu charge on (1) entire project specific current assets a	and receivables (present or future)	
(2) Finite project specific Cut en assets a (2) Project specific movable fixed assets	and receivables (present of fature)	
	not limited to Escrow account opened with any of the	
Financial project financing		
1 Central Bank of India TAN:MUMC10420E 17.03.2021 8,63,34,28,721 8,63,34,28,721 Creditor 8,63,34,28,721 Yes consortium bank.	8,63,34,28,721 9.	70% -
0n Working Capital Loans (1) Were by any agreement and the state of th	ets and all other movables (both present and future)	
	(Other than specific asset charged to other bank's / FIs)	
both present	, (e-mer amany) - mer	
and future.		
Collateral - First pari passu charge on enti	ire fixed assets of the CD - Infrastructure Division, both	
present and		
	nated at Shrikant Chambers Premises Cooperative Society	
On a project specific Term Loan First exclusive charge once fifting Tunnel I	Boring Machine and Tunnel machines (2 nos.) namely (1) S-	
	le of the CD stock, all present and future book debts o/s, all	
tangible machinery etc.	, , , , , , , , , , , , , , , , , , , ,	Basis the additional documents received from
Financial Personal Guarantee		the lender, the part amount has been admitted
	Ar. Ravi Kulkarni and Ms. Sunada Kulkarni. 7,08,81,94,038 1	.09% and rest rejected due to cancellation of BG.
0n Working Capital Loans (1) First paring representations from the control of the	of entire current assets, present and future, for the	
[1] First par passus hypothecation charge [infrastrutor division excluding project [infrastrutor division excluding project	of entire current assets, present and future, for the specific assets exclusively charged to other banks	
(2) Goods gurbased under LC	opening and a second se	
	the entire fixed assets of the Infrastructure Division of the	
company		
excluding those specifically charged to oth		
(2) Pari passu first charge on immovable r collateral security On Term Loan	properties in the name of guarantors / FDR's in lieu of	
collateral security Un Term Loan (1) Primary charge on DSRA of one quarte	er of interest and principal renayment	
	ig at plot no 1,2,3,4A, 4B, 6 & 8, Survey no 15 & 16. Village	
3 Axis Bank L65110Gj1993PLC020769 18.03.2021 6,52,67,31,794 (Creditor 6,52,67,31,794 Yes Kone Vijaypur, Tal. Wada, District Thane		33%
On Working Capital Loans		
	including stocks, RM, receivables, etc. (both present and	
future		
Collateral - [1] First charge on tixed block specific assets	of assets of company for present and future (other than	
spectric assers charged to other banks).		
(2) Charge of FD Receipt of INR 7.67 crore	es	
(3) Office premises at Shrikant Chambers,	, Chembur.	
Financial On project specific Working Capital Loan		Penal Interest is compounded as per banks
4 Punjab National Bank PAN: AAACP0165G 18.03.2021 8,41,65,92,027 7,98,09,17,258 Creditor 7,98,09,17,258 Yes Exclusive charge on project specific current	ent assets (both present and future). 7,98,09,17,258 8.	96% working and hence rejected.
On Working Capital Loans	ata and all ather manufular (bath assessed and fature)	
	ets and all other movables (both present and future) irst pari passu charge on stocks and book debt as per	
(2) stamper La appir autor a Exteriore ri	a se para passa cam 8c on stocks and book debt as per	
Construction agreement.		
Gollateral (1) Office premises 513-516, 5	519-528 at Shrikant Chambers	
(2) Fixed block of the company (other than		
On a project specific Term Loan		
[1] Exclusive charge on escrow of the pro	ject receivables from PHED Ajmer, Gov of Rajasthan.	
(2) Exclusive charge on the project specifi projects.	ic receivables and other current assets pertaining to the	
projects.		
Financial Personal Guarantee	and Mr. Ajit Kulkarni. 3,48,49,82,763 3.	

				·					[a a)			
									Canara Bank On Working Capital Loans			
									First pari passu charge on Current Assets (except CAs of those specific projects financed outside			
									working capital consortium by other banks/FIs).			
									Collateral - (1) Office premises at Shrikant Chambers			
									(2) Fixed assets of the company (3) FDRs of INR 7,67 crores			
									Syndicate bank On Working Capital Loans			
									Hypothecation of stocks and book debts ranking pari passu as per the consortium agreement			
									Collateral - (1) Office premises (513-516), (519-528) at Shrikant Chambers (2) Fixed assets of the company			
									(3) FDRs of INR 7,67 crores			
									On project specific Working Capital Loan			
									Pari passu first charge on Delhi Metro rail Corporation CC-23 Project's present and future current assets			
									including project receivables			
6 0	(anara Bank (E - Syndicate Bank)	PAN: AAACC6106G TAN: MUMC11330E/MUMS98502F	18.03.2021	6.18.74.40.895	6.18.74.40.895	Financial Creditor	6.18.74.40.895	Voc	Collateral - Escrow of receivables pertaining to Delhi Metro Rail Corporation CC-23 project, with other lenders.	6 18 74 40 895	6.95%	The ammount claimed as equity has been rejected.
	(2. 0)			0,10,71,10,073	0,10,71,10,073		0,20,10,10,000	103	First Charge, by way of hypothecation, on all present and future movables properties of the	0,10,71,10,033		
7 5	tandared Chartered Bank		16.03.2021	10,80,48,603	10,80,48,603	Financial Creditor	10,80,48,603	Yes	borrower out of ECB facility granted to the borrower by the bank under the facility agreement. Drawdown of the ECB facility of 10.0 Million occurred in July 2011 and Aug in tranches.	10,80,48,603	0.12%	
- 1						Financial						
8 [BS Bank Limited, Singapore	F02064	16.03.2021	29,86,17,866	29,86,17,866	Creditor	29,86,17,866	No	Exclusive charge on assets created through ECB facility. Personal Guarantee of Promoters. On Working Capital Loans	25,97,06,469	0.34%	
									(1) First pari passu hypothecation charge of entire current assets, present and future, for the			
									infrastructure division, excluding project specific assets exclusively charged to other banks			
									(2) Goods purchased under LC Collateral - (1) Pari passu first charge on the entire fixed assets of the Infrastructure Division of the			
									company			
									excluding those specifically charged to other Bank / FI (2) Pari passu first charge on immovable properties in the name of guarantors / FDR's in lieu of		1	
									collateral security		1	
									(3) First PAri Pasu charge on the office premises 513 to 516 situated at Shrikant Chambers,		1	
									(4) Perosnal Guarantee of Mr. Ajit Kulkarni, Mrs Usha Kulkarni, Mr. Ravi Kulkarni and Ms. Sunada		1	
									Kulkarni Term Loan			
									(1) Primary charge on DSRA of one quarter of interest and principal repayment			
									(2) Second charge on the land and building at plot no 1,2,3,4A, 4B, 6 & 8, Survey no 15 & 16. Village			
									Kone / Vijaypur, Tal. Wada, District Thane On a project specific Working Capital Loan			
						Financial			(1) Goods procured under LC (specific one-time LC for this project)			The ammount claimed as equity has been
9 10	CICI Bank Limited	CIN: L65190GJ1994PLC021012	18.03.2021	5,59,88,24,526	5,38,31,63,376	Creditor	5,38,31,63,376	Yes	(2) Hypothecation of stock, receivables and other current assets related to the project. On Working Capital Loans	5,38,31,63,376	6.05%	rejected.
									(1) Pari Passu charge on entire current assets excluding project specific assets			
									(2) Pari passu Book debts and stock Collateral: (1) TDR of 7.76 crores			
									(2) First pari passu charge on FA other than specifically charged			
									(3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities			
									(1) First Pari passu charge on escrow of the Project receivables from PHED, Jaipur			
						Financial			(2) First Pari passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee			Penal Interest is compounded as per banks
10 S	tate Bank of India	TAN: MUMB14834B		4,25,45,84,042	4,09,28,22,899		4,09,28,22,899	Yes	Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinayak Kulkarni	4,09,28,22,899	4.60%	working has been rejected.
									Cash Credit			
									1st pari-passu charge on the entire current assets, loans and advances, investments, long term trade			
									receivables and other assets of Pratibha Industries Ltd/JVs. Cash Credit [Project specific]			
									First charge on the project specific current assets, work in progress, receivables and other current			
									assets pertaining to the project. Term Loan [Project specific]		1	
									First charge on escrow of the project receivables.			
									Collateral Security:			Basis the additional documents received from
		CIN: U99999MH1919PTC000615				Financial			Office Premises No.513 to 516, situated at Shrikant Chambers II phase, 5th floor, Chembur, Mumbai. Personal Guarantee		1	the lender, the verified amount verified has
11 U	Inion Bank of India	PAN: AAACU0564G	17.03.2021	9,11,10,60,711	9,11,10,60,711	Creditor	9,11,10,60,711	No	Perosnal Guarantee of Mr. Ajit Kulkarni, Mr. Ravi Kulkarni and Ms. Sunada Kulkarni.	9,11,10,60,711	10.23%	been admitted fully.
									Primary:			
									Cash Credit - Hypothecation of stocks and book debts ranking pari passu consortium agreement /			
									inter-se agreement as per consortium agreement with pari passu charge as per sharing pattern. Letter of Credit – Stamped L/C application Extension of charge on stocks and book debts as per		1	
									consortium arrangement / agreement			
									Bank Guarantee - Counter Indemnity Extension of charge on stocks / book debts as per consortium arrangement / agreement		1	
									Collateral: Cash Credit/ LC/ BG -			
									Secured by equitable mortgage / first charge on the following properties standing in the name of the company, on pari passu charge basis in the consortium in line with the Lead bank.		1	
									 Office premises bearing Nos.513 to 516, situated at Shrikant Chambers II phase, 5th floor, 			
									Chembur, Mumbai. First charge on Fixed Block of the company {other than specific assets charged to other			
									bank/FIs) both present and future.		1	
									FDRs of Rs. 7.50 Crore in favour of Consortium lenders. First Pari-Passu charge in Consortium, Consortium leader is Bank Of Baroda.		1	
											1	
									Delhi Jal Board Project First charge on escrow of the Project receivables for Delhi Jal Board Project Package - 3. First charge			
									on the project specific current assets, work-in-progress, receivables and other current assets		1	
									pertaining to the project P3.		1	
									FEMC Pratibha			
1	ndian Bank		17.03.2021	9.64.09.67.676	0.2.2.2.	Financial	0.4400.47.47	Partial	First pari passu charge over the entire assets & receivables of the borrower pertaining to the project- both present & future.	9,64,09,67,676	10.020	
			17.03.2021	9,64,09,67,676	9,64,09,67,676	rieditor	9,64,09,67,676	reanquished	pour present à tuture.	9,64,09,67,676	10.83%	-

									On Working Capital Loans			
									(1) First Pari Passu on current assets except project specific outside the consortium			
									(2) Margin on NFB facility			
									(3) month on FDR			
									Collateral - (1) First Pari Passu charge on Fixed assets except project specific outside consortium			
									(2) First Pari passu charge on office premises 513 to 516, Shrikant Chambers			
									(3) Pari Passu charge on FDR of INR 7.67 crores			
									On Working Capital Loan to JV FEMC - PIL			Basis the additional documents received from
						Financial			(1) First Pari Passu over project present and future current ssets and receivables			the lender, the verified amount verified has
13 Ba	ank of India	CIN: U99999MH1906PLC000243	18.03.2021	8,25,61,87,110	8,25,61,87,110	Creditor	8,25,61,87,110	No	(2) TDR Margin on NFB facility	8,25,61,87,110	9.27%	been admitted fully.
									On Working Capital Loans			
									(1) Exclusive charge on E-10, Defence colony, New Delhi along with servant quarter and two parking			
									space			
									(2) Exclusive charge on first floor of B-85, defence colony			
		1							(3) Exclusive charge on tunnel boring machine (4) Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, and Ms. Ravi Kulkarni.			
		I				1	1		On Project Specific facilities		1	
		1							(1) Pari passu charge on project specific current assets			
									(2) Pari passu charge on project specific bank accounts			
		CIN: L65190MH2003PLC143249				Financial			(3) Corporate Guanratee of PIL			
14 Ye	es Bank	PAN: AAACY2068D	17.03.2021	1.83.57.96.171	1.83.57.96.171	Creditor	1,83,57,96,171	No	(4) Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, and Ms. Vinayak Kulkarni.	1.83.57.96.171	2.06%	-
									On Working Capital Loans			
									First Pari Passu charge by way of hypothecation of entire current assets along with consortium.			
									Collateral - (1) Office premises (513-516) at Shrikant Chambers			
									(2) Fixed assets of the company			
									(3) FDRs of INR 7,67 crores			
									Personal Guarantee Perosnal Guarantee of Mr. Ajit Kulkarni. Usha Kulkarni. Ravi Kulkarni.			
									Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni. FEMC - Pratibha JV Credit facility for Mukundar Yamuna Vihar corridor of Delhi MRTS Project Phase			
									FEMC - Prationally Credit facility for Mukundar Yamuna vinar corridor of Deini MKTS Project Phase			
									First charge on entire project specific current assets of the company.			
									First charge on entire project specific Fixed assets of the company.			
									First pari passu charge on Escrow account			
1 0	mkara Asset Reconstruction					Financial			Personal Guarantee			Penal Interest is compounded as per banks
15 Pr	rivate Limited	CIN: L65110TN1926PLC001377	18.03.2021	1,80,49,03,264	1,61,16,08,272	Creditor	1,61,16,08,272	Yes	Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, and Ms. Vinayak Kulkarni.	1,61,16,08,272	1.81%	working has been rejected.
									Primary:			
		1							(1) First pari passu charge on current assets and all other movables (both present and future)			
		1							(2) Stamped LC application & Extended First pari passu charge on stocks and book debt as per			
		1							consortium agreement			Amount claimed in the form of Equity has been
		1				er			Collateral: (1) Office premises 513 to 516 situated at Shrikant Chambers, Chembur			rejected. And the part of Penal Interest is
16 In	dian Overseas Bank	PAN: AAACI1223I	18.03.2021	3,88,76,02,065	3.67.27.43.816	Financial	3.67.27.43.816		(2) Fixed assets of the company (3) FDRs of INR 7.67 crores.	3.67.27.43.816	4.120/	compounded as per banks working has been rejected.
16 In	iuiaii Overseas Bank	FAN: MAAU11223J	16.03.2021	3,88,76,02,065	3,67,27,43,816	Creditor	3,67,27,43,816	Yes	(1) Pari passu first charge on Project's specific current assets, present and future assets including	3,67,27,43,816	4.12%	rejected.
		I				1	1		project receivables.		1	
		1				Financial			(2) Escrow on receivables pertaining to the project specific			
17 Ex	xim Bank	PAN: AAACE22769D	18.03.2021	2,33,87,11,742	2,33,87,11,742		2,33,87,11,742	Yes	(3) Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni and Ms. Vinayak Kulkarni	2,33,87,11,742	2.63%	_
Da	aimler Financial Services India			,,,,, ,,,-	7 7 7 7	Financial	,,,,,,,,,,,		Exclusive charge on Mercedez Benz S350CDIL- Reg.	7		
18 Pv		U67190TN2010FTC077890	16.08.2019	66,42,857	66,42,857	Creditor	66,42,857	Yes	No. MH04HD0006	66,42,857		-
To	otal			90,26,70,17,199	89,04,57,66,897		89,04,57,66,897				100.00%	
					-							